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BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER FIRST APPELLATE AUTHORITY (Under Section 19 of RTI Act, 2005) Ministry of Law & Justice Department of Legal Affairs Room No. 406-B 'A' Wing Shastri Bhawan, New Delhi – 110001

Appeal No. 23(86)/2012 - IC

IN THE MATTER OF:

Shri S.K.Gupta House No.1246, Sector-8, R.K.Puram, New Delhi-110022 Appellant

Versus

Central Public Information Officer Ministry of Law & Justice Department of Legal Affairs Shstri Bhawan, New Delhi-110001

Respondent

Date of Hearing: 31.7.2012

Present:

- 1. None present for the Appellant.
- Shri Nirmal Singh, Director/CPIO, Ms. Asha Sota, CAPIO, Shri Jagdish Kumar, SO (Imp. Cell), D/o Legal Affairs, for and on behalf of D/o Legal Affairs, Ministry of Law & Justice, the Respondents.

ORDER

- 1. The Appellant in his appeal has alleged that the information sought by him is not provided to him by the Department.
- During the course of hearing the CPIO has informed that a copy of the opinion as requested by the Appellant in his application dated 7.6.2012 has already been furnished to him alongwith this Department's letter dated 16.7.2012.
- 3. In view of the above, the information appears to have been furnished to the Appellant.

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Mr. R. I

- 4. The appeal is disposed off.
- 5. File is consigned to records.
- In case, the Appellant is not satisfied/ convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi- 110066 within the time period as prescribed under the provision of RTI Act, 2005

(Satish Chandra)
Joint Secretary & Legal Adviser
First Appellate Authority

To

- Shri S.K.Gupta, House No.1246, Sector-8, R.K.Puram, New Delhi-110022 (by Speed Post).
- Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi-110001
- 3 Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi–
- 4. PPS to Law Secretary for information.